

आप यह गारन्टी दीजिए कि मेंबर की लाइफ सेफ रहेगी।

अध्यक्ष महोदय : आप ने जो अस्तित्वा-  
रात मुझे दिए है, उस में जो हो सकता है,  
वह करेंगे।

(Interruptions)

12 22 hrs.

#### ARREST AND REMAND OF MEMBER

MR. SPEAKER : I have to inform the House that I have received the following communication dated 27 February, 1984, from the Deputy Commissioner of Police, New Delhi District, New Delhi, today :-

“Kindly refer to this office letter dated 27.2.1984, informing you that Shri L.S. Tur, Member of Parliament, was arrested in case FIR No 108 dated 27.2.1984 under section 2 of Prevention of Insults to National Honour Act, 1971 and Section 188 IPC, Police Station, Parliament Street, New Delhi.

He, along with others was produced in the Court of the Metropolitan Magistrate, Patiala House, New Delhi, who remanded them to judicial custody till 10.3.1984 and sent them to Central Jail, Tihar.”

12 23 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### Hundred and Seventy-fifth Report

SHRI SÚNIL MAITRA (Calcutta North East) : Sir, I beg to present the Hundred and Seventy-fifth Report (Hindi and English versions) of the Public

Accounts Committee on para 11 of the Report of the Comptroller and Auditor General of India for the year 1980-81, Union Government (Civil) relating to Drought Prone Area Programme.

(Interruptions)

श्री मनोराम बागड़ी (हिसार) : अध्यक्ष महोदय, गिरफ्तारी कल हुई थी, इत्तिला आप आज दे रहे है।

अध्यक्ष महोदय : कल के बुलेटिन में आ गया था

#### BUSINESS ADVISORY COMMITTEE

##### Fifty-fifth Report

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND  
WORKS AND HOUSING ( SHRI  
BUTA SINGH) : I beg to move :

“That this House do agree with the Fifty-fifth Report of the Business Advisory Committee presented to the House on the 27th February, 1984.”

MR. SPEAKER : Motion moved

“That this House do agree with the Fifty-fifth Report of the Business Advisory Committee presented to the House on the 27th February, 1984.”

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष महोदय, मैं प्रस्ताव करता हू कि इस प्रस्ताव के अंत में निम्नलिखित जोड़ा जाय -

“उस मंशोधन के अध्यक्षीन कि प्रतिवेदन के पैरा 3 के उप पैरा (एक) का लोप किया जाय।” (1)